

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. I.A. 486/2023
IN
C.P.(IB)-512(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.02.2023**

NAME OF THE PARTIES: Opulent Auto Care Pvt Ltd

V/s.

DSK Motors Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 486/2023

Adv Vidhee Kothari i/b Apex Law Partners appearing for the
Applicant/Liquidator is present through virtual hearing.

The above application is filed by liquidator taking the quarterly progress
report for the quarter ending 31st December 2022 on record. Accordingly, the
above application is **allowed** taking the progress report for the quarter ending
31st December 2022 on record.

List this matter on **10.03.2023**.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
H.V. SUBBA RAO
Member (Judicial)